

woman will go up to the Mount Everest.

Shri Buta Singh: May I know the basis on which the selection is being made and whether there is any truth in the impression that the Sikhs are being discouraged from joining these teams?

Mr. Speaker: Why should that reference be made? He wants to know the basis on which selections are made.

Shri M. C. Chagla: I take it that the basis on which they are selected is their knowledge, experience capacity for endurance, the training they get and so on. There is no rough and ready basis.

Shri Kapur Singh: The atmosphere could be cleared by a simple statement from the hon. Minister that there is no question of the Sikhs being discouraged from joining this.

Mr. Speaker: A question was put, which I did not allow, whether Sikhs are discouraged from joining this.

Shri M. C. Chagla: This is not a communal institute. We encourage all communities, all sections and all sexes.

श्री यु० सि० चौधरी : नन्दा देवी की सफलता से प्रोत्साहित होकर भगले भाने वाले मौसम के भन्दर क्या कोई इस प्रकार का भारतीय दल किसी भन्वूँपहाड़ की चोटी को विजय करने के लिए जा रहा है ?

Shri M. C. Chagla: We are having an expedition to Mt. Everest in 1965.

Tenali Conference

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- *349. { **Shri P. Venkatasubbaiah:**
Shri Vishram Prasad:
Shri Bagri:
Shri Hem Raj:
Shri Solanki:
Shri Kapur Singh:
Shri Buta Singh:
Shri Narasimha Reddy:
Dr. L. M. Singhvi:
Shri Mohan Swarup:
Shri J. B. S. Bist:
Shri Hukam Chand
Kachhavalaya:
Shri Balgovind Verma:
Shri D. C. Sharma:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware that some resolutions passed at the Tenali Conference of the left wing of the Communist Party of India in July, 1964 are anti-national in character;

(b) whether the portrait of Mao Tse-Tung was displayed in the conference; and

(c) whether any action has been taken or is proposed to be taken by Government in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) The Government are aware that one of the resolutions reiterates the stand of a section of the C.P.I. regarding Chinese aggression.

(b) Yes, Sir.

(c) The Government are not contemplating any action.

Shri P. Venkatasubbaiah: In this particular conference, were some anti-national speeches made equating China with India, in a way trying to provide an excuse for the aggression committed by China on India? If so, what action did Government take or propose to take in the matter?

Shri Hathi: That is always their tendency, and they do it.

Shri P. Venkatasubbaiah: May I know whether a portrait of Mao Tse-Tung was displayed at this conference and it created a sort of anger and hatred among the population, and also led to a rift between the two sections, left and right, of the Communist Party resulting in wholesale burning of houses in Vijaywada? Has this been brought to the notice of Government?

Shri Hathi: Yes, there has been resentment among a large section of people.

श्री म० ल० द्विवेदी : खाद्यान्न संकट के कारण जो लोग प्रदर्शन आदि करते हैं उनको ती सरकार डिफेंस आफ इण्डिया ब्लूज के भन्दर बन्द कर देती है लेकिन ऐसे लोग जो कि हमारे शत्रु माओत्से तुंग का फोटो लगाते हैं और उनसे और उनके देश से अपना लगाव

प्रकट करते हैं उनको सरकार द्वारा अपराधी नहीं समझा जाता है तो आखिर इस का क्या कारण है ?

श्री हाथी : कारण तो कोई खास नहीं है भ्रलबता बात यह है कि ऐसे लोग जो कि एंटी नेशनल और एंटी सोशल ऐक्टिविटीज करते हैं उनको ही गिरफ्तार किया जाता है ।

Shri Nath Pai: The hon. Minister stated that it is true that there has been some resentment among a section of the people. May I know if this Government shares that resentment or as usual, it remains oblivious to this kind of anti-national antics and also the sentiments of our people?

Shri Hathi: No, we also share that.

Shri Solanki: Is it a fact that a direct proposal was made at this conference that we should talk with China, bypassing the Colombo proposals? If so, was it not objectionable?

Mr. Speaker: Questions might simply be put for eliciting information instead of arguing.

Shri Hathi: Yes, they did mention it in their resolution. As I said, they are indulging in such resolutions, such talks and such activities, and whenever Government feels necessary, action is taken against them.

Shri Buta Singh: In view of the fact that this wing of the CPI is indulging in activities most dangerous to the security of the country, do the Government propose to ban the activities of this wing outright; if not, why not?

Shri Hathi: We do not ban the parties, but certainly we take action upon each act which they commit and which is objectionable.

श्री बड़े : मन्त्री महोदय ने कहा कि अगर कोई एंटी नेशनल और एंटी सोशल ऐक्टिविटीज करता है तो हम उसके खिलाफ ऐक्शन लेते हैं तो मैं कहना चाहता हूँ कि क्या शत्रु देश चीन के साथ लगाव रखने वाले

प्रस्ताव पास करना और माओत्से तुंग का फोटो कान्फेंस में लगाना क्या यह एंटी नेशनल ऐक्टिविटी नहीं है और शासन ने ऐसे लोगों के विरुद्ध ऐक्शन क्यों नहीं लिया ?

श्री हाथी : अपनी प्राइवेट कान्फेंस में उन्होंने माओत्से तुंग का फोटो रक्खा था । सरकार ने उसमें उनके खिलाफ ऐक्शन नहीं लिया है ।

Shri Kapur Singh: I want to know whether the Government have studied the United Kingdom Privy Councillors' Report of 1955, wherein it is said that Communist faith overrides normal loyalties of man towards his own countries; if so, whether Government agree with this observation in our present context?

Shri Hathi: I have not seen that.

Mr. Speaker: Loyalty to their ideology overrides their patriotism to their own country—that is what he says.

Shri Hathi: Generally we do believe that their faith is somewhere else.

Shri Kapur Singh: He says he has not seen the Report. May I comment on it to him?

श्री हुकम चन्द कच्छवाय : प्राज देश में इमरजेंसी चल रही है, डिफेंस फ्रांज़ इंडिया ब्लूज देश में लागू हैं और जब चीन हमारा देशद्रोही और शत्रु है तो उस शत्रु देश के बारे में यहां जो साम्यवादी नेता प्रचार करते हैं उस बारे में क्या सरकार का उन को बन्द करने का कोई विचार है ?

श्री हाथी : उनके बारे में विचार किया गया है ।

श्री काशी राम गुप्त : एक तरफ तो यह वामपंथी नेता कहते हैं कि न वे चीन के साथ हैं और न रूस के साथ हैं लेकिन दूसरी तरफ वे माओत्से तुंग का फोटो लगाते हैं तो फिर भी क्या सरकार उन की बातों का विश्वास करती है, यदि नहीं तो उनके विरुद्ध कार्यवाही क्यों नहीं करती है ?

श्री हाथी : सरकार बिल्कुल विश्वास नहीं करती है ।

श्री काशी राम गुप्त : तो फिर ऐसे लोगों के विरुद्ध वह कार्यवाही क्यों नहीं करती है ?

Shri Bhagwat Jha Azad: When the Government say they share the hatred and anger of the people, why is that the Government do not contemplate taking any action against those persons who have displayed the portrait of an aggressor, not only an aggressor but a traitor to world peace? What are the reasons for Government not moving in the matter, we want to know, when they share our feelings in the matter?

The Minister of Home Affairs (Shri Nanda): There may be resentment, and yet, there may be no ground, adequate ground, for action in a court of law, action under the various instruments which are available to us. This has been studied, examined in great detail. What they have done—the display of that photograph—is very bad, and certainly, the people have done their part, and that would suffice for the time being. Because of the resentment, they were not able to take out that picture in a procession. They intended to do that, that was stopped. The picture was displayed in the meeting inside.

Shri Buta Singh: Why not ban them?

Shri Hari Vishnu Kamath: On a point of order. The Government, soon after the Chinese invasion, rightly took action against very many citizens of this country, including Members of the Communist Party and other parties also, for having said something in favour of China, or given some indication of their feelings in favour of China and not completely for India. Now, the Minister says that they take action whenever necessary, or words to that effect. And here is an incident, a blatant incident of an organisation which flaunted publicly, unashamedly and unabashedly their worship of the

leader of an aggressor nation against India, and I am sorry to say that the Government is apparently not conscious whether the emergency is in force, whether the Defence of India Act is in force. China is an enemy, an aggressor, and a leader of the enemy country has been worshipped in public by the organisation. What is the Government here for?

Mr. Speaker: What is the point of order that I should decide?

Shri Hari Vishnu Kamath: Action in one case, and no action in another case. The Government cannot function in this manner.

Mr. Speaker: If the Government cannot function in this matter, then?

Shri Vishnu Kamath: In this manner, I said. You should direct them in the national interest to function consistently. That is all I would request.

श्री शिव नारायण : अध्यक्ष महोदय, मैं यह जानना चाहता हूँ कि जब हमारे वहाँ हमारे शत्रुओं और देशद्रोहियों के चित्र प्रयोग में लाये जायें, ऐसे लोगों के फोटो लगाये जायें जिन्होंने कि हमारे देश पर बर्बर हमला किया और हमारी भूमि हड़प रक्खी है तो उनसे लगाव रखने वाले लोगों के खिलाफ आप डी० आई० आर० का प्रयोग नहीं क्यों नहीं करते हैं ?

अध्यक्ष महोदय : माननीय सदस्य सिर्फ बहस कर रहे हैं, आर्ग्यु कर रहे हैं, सवाल नहीं पूछ रहे हैं ।

Santhanam Committee

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